

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 25th May, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 119/2015 & M.A.No.518/2015.	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. For the Applicant. Mr. Vishendra Verma, Adv. For R-1. Mr. V.K Shukla, Adv. For R-2. Mr. Rajul Shriwastva, Adv. For M.P.PCB For R-1.	
2.	M.A.No.499/2015 in Original Application No. 489/2015.	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant in Misc. Application.	
3.	Original Application No.178/2015.	Hari Ram Vs. Union of India & Ors.	Mr. rakesh Dahiya, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
4.	Original Application No.56/2015.	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Shailesh Singh, Applicant in Person & Mr. Sanjay Upadhyay. Mr. Adarsh Srivastava, Advs. For the Applicant. Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. For R-1. Ms. Savitri Pandey, Adv. For State of U.P. Mr. Dalsher Singh, Adv. (Proxy) for Mr. Raman Yadav, Adv. For R-1, 3,4,5,6. Ms. Sushma Singh, Adv. (Proxy) for Mr. Sudhir Kulshreshtha, Adv. For R-2.	
FOR HEARING				
5.	Original Application No. 491/2014.	S.K. Goyal, Secretary, Dwaraka Forum Vs. Commissioner, SDMC & Ors.	Mr. G. Umapathy & Ms. R. Mekhala, Advs. for the Applicant & Mr. S.K.Goyal, Applicant in Person. Ms. Pooja Kalra, Adv. For R-1. Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. For R-2. Mr. Abhirup Das Gupta, Adv. For R-3. Ms. P. Batra Singh and Ms. Vinita Sasidhar, Advs. For MoEF. Mr. Dinesh Jindal, Law Officer for DPCC. Ms. Rachna Galehha, adv. For R-4. Mr. Rajkumar, Adv. with Mr. S. L. Gundli for R-5.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in